

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 2439/2018

(Arising out of impugned final judgment and order dated 24-10-2017 in WC No. 21012/2015 passed by the High Court Of Judicature At Allahabad)

NISHI TRIPATHI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 12531/2019 - EXEMPTION FROM FILING O.T.
IA No. 12527/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 25-10-2021 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Gopal Jha, AOR
Ms. Shweta Sharma, Adv.
Mr. Shreyash Bhardwaj, Adv.
Mr. Nishant Verma, Adv.

For Respondent(s) Ms. Ruchira Goel, AOR
Mr. E. C. Vidya Sagar, AOR
Mr. Sarvam Ritam Khare, AOR
Mr. Yatish Mohan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

A request letter for adjournment is moved which, learned counsel for the petitioners submits that he has not received.

However, extending an opportunity, list the matter on 29.10.2021.

(POOJA SHARMA)
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)
BRANCH OFFICER